

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

7. C.A. 54/2024
C.A. 55/2024
IN
C.P.(CAA)/209(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.03.2024**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

Appearances:

For applicant : Sr. Adv. Daris Khambata a/w. Sr. Adv. Gaurav
Joshi

For Respondent : Adv. Gathi Prakash a/w. Adv. Darshan Furia, Adv.
Priyanka Desai i/b. Cyril Amarchand Mangaldas

SECTION U/s 230- 232 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

C.A. 54/2024 & C.A. 55/2024

Issue Notice returnable on **23.04.2024**.

Registry is directed to make available the copy of the notice, postal receipt and track report/ acknowledgement before the next date of hearing.

The applicant is also directed to serve the notice on the Respondent, along with the copy of application (if not already served) and shall file service affidavit along with copy of notice, postal receipt, track report, email etc. well in advance

so that the same is defect free and reflected on DMS before the next date of hearing.

Reply be filed within 2 weeks from the date of receipt of the notice.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)